

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
Original Application No. 300 of 2022**

IN THE MATTER OF:


'News item published in News 18 dated 26.04.2022 titled "Delhi: Massive Fire at Bhalswa Dump Yard, Fourth This Year; 13 Fire Tenders on Spot".

NDOH: 16.02.2023

INDEX

S. NO.	PARTICULARS	Page No.
1.	STATUS REPORT ON BEHALF OF GOVERNMENT OF NCT OF DELHI.	1 - 4

Filed by


(Dr. K.S. Jayachandran)
Special Secretary (Environment),
Government of NCT of Delhi

Date: 15.02.2023

Place: Delhi

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**PRINCIPAL BENCH, NEW DELHI****Original Application No. 300 of 2022****IN THE MATTER OF:**

'News item published in News 18 dated 26.04.2022 titled "Delhi: Massive Fire at Bhalswa Dump Yard, Fourth This Year; 13 Fire Tenders on Spot".

STATUS REPORT ON BEHALF OF GOVERNMENT OF NCT OF DELHI.**IT IS MOST RESPECTFULLY SHOWETH:**

1. That the present matter was taken up on 11.10.2022, imposing environmental compensation of Rs 900 Crores on the Government of NCT of Delhi in relation to the lacing of solid waste management in Delhi. This Hon'ble Tribunal vide order dated 27.04.2022 constituted a Joint Committee headed by Justice S.P. Garg to ascertain factual situation in respect of the incidents involved in both the case and to charter the further course of action after interaction with the concerned stakeholders including suggestions regarding disaster management plans. The said joint committee noted with appreciation the efforts made and initiatives taken towards mitigation and controlling of fire and other incidents by the authorities while identifying the bottlenecks and making further suggestions and recommendations. The Applicant has already started implementing the said recommendations and taking various measures to ensure prevention, control and management of fire and other incidents.
2. That GNCTD has filed a review petition seeking reconsideration of the Order dated 11.10.2022 passed by this Hon'ble Tribunal, imposing environmental compensation of Rs 900 Crores on the Delhi Govt.
3. That, the issues of solid and liquid waste management are being monitored by this Hon'ble Tribunal in OA No. 606 of 2018 as per orders of the Hon'ble

Supreme Court dated 02.09.2014 in Writ Petition No. 888/1996 {Almitra H. Patel vs. Union of India & Ors.}. This Hon`ble Tribunal has been monitoring the compliance of Solid Waste Management Rules, 2016 and other important environmental issues in the said case vide various orders passed therein from time to time. In this matter, This Hon`ble Tribunal ordered for personal appearance of the Chief Secretaries. In this series, the CS-Delhi is required to appear before this Hon`ble Tribunal on 16.02.2023.

4. That the disposal and collection of municipal waste in Delhi is very high in comparison to the rest of India. The quantity of municipal solid wastes generated in Delhi has been consistently rising over the years due to the rapid population growth, mass migration of population from rural to urban areas, increase in economic activities in general in the city and the change in lifestyle of the people. On an average, Delhi generates 11332 tonnes of municipal solid waste per day. Additionally, the highest percentage of urban population in India is in Delhi. These factors contribute to the challenges faced in solid waste management in the city.
5. That there are four Waste to Energy (WTE) Plants, one each at Okhla , Ghazipur , Tehkhand and Bawana (in the Integrated Municipal Solid Waste Management Facility at Bawana) operational in the city which utilise waste for electricity generation. Further, prospective plan on Bio-mining of Legacy Waste was also submitted, which reflected a comprehensive assessment of the legacy waste available in the sites, number of trommel machines to be deployed and time lines to achieve 100% bio-remediation of the legacy waste. Nearly 70 lakh metric tonnes of legacy solid waste has been processed at the three landfills with 41 trommel machines. As informed by Municipal Corporation of Delhi, the timeline for remediation of legacy waste at each of the three dumpsites in Delhi is May, 2024.
6. Status of Municipal Solid Waste Management in Delhi is briefed in following Table :

Sl. No.	Particular	Quantum in TPD
1	Total Generation	11332
2	Total Capacity of Existing MSW Processing Facilities	7912 (69.8%)

Sl. No.	Particular	Quantum in TPD
3	Processing of Fresh MSW	6701 (59.1 %)
4	Recycling Through MRFs	271 (2.4 %)
5	Gap in Processing (1)-{(3)+(4)}	4360 (38.5%)
6	Capacity of additional Proposed Facilities. To fill the gap and meet out the future requirement	6462 TPD

7. That there are 11 Proposed Waste Processing & Disposal Facilities in Delhi the status is briefed in following Table :

S. No.	MSW Facility	Location	Capacity Addition (in TPD)	Timeline for Completion
1.	New Waste to Energy Plant at Narela Bawana	Narela-Bawana	3000	August, 2025 (Bids received, under evaluation)
2	New Waste to Energy Plant at Ghazipur	Ghazipur	2000	Techno Economic Feasibility is under preparation.
3	Expansion of Existing Waste to Energy Plant at Okhla	Okhla	1000 (From 1950 TPD to 2950 TPD)	December, 2023 (Public Hearing held on 16.08.2022 & Environmental Clearance given by MoEF&CC on 09.01.2023)
4.	Bio CNG Plant	Okhla	300 TPD (In place of existing Closed Compost plant of 200 TPD)	September, 2023 (Progress - 10%)
5.	Compressed Bio Gas (CBG) Plant	Ghogha Dairy	100 TPD	December, 2023
6.	3 Sorting cum Composter Plants	Kirby Place Delhi Cantt	60 (3 Plants)	July, 2023
7.	Decentralised Composter Plants	Vishwas Nagar	1TPD	March, 2023
		New Ashok Nagar	1TPD	
Total			6462 TPD	

Note: A. MRFs of varying capacities of total 110 TPD [viz. Keshavpuram (01), Civil lines (01), South zone (01), Central zone (02), West Zone (01), Najafagarh Zone (02)] are proposed.

B. One Engineered Sanitary Landfill (SLF) at Tehkhand is under construction and timeline for completion is April, 2023 (Progress - 40%).

8. That the GNCTD filed a power point presentation covering all the aspect of solid and liquid waste management in Delhi as well as quarterly report dated 31.01.2023 filed to CPCB containing the data of solid waste in Delhi on 15.02.2023.
9. That the power point presentation filed by GNCTD in OA 606/2018 be read as part and parcel to the reply herein and the same are not being repeated herein for the sake of brevity.
10. The present status report may kindly be taken on record.



(Dr. K.S. Jayachandran)
Special Secretary (Environment),
Government of NCT of Delhi

New Delhi

Dated: 15.02.2023